

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 24th July, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 285/2015	Mohinder Singh Vs. State of Punjab & Ors.	Mr. Mohinder Singh, Applicant in person
2.	Original Application No. 286/2015	Ved Pal Vs. MoEF & Ors.	Mr. Rishi Pal, Adv. for Applicant
3.	Original Application No. 282/2015 (M.A. No. 713/2015 & M.A. No. 714/2015)	Sanser Pal Singh Vs. North Delhi Municipal Corporation & Anr.	Mr. Yogesh Swroop, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 185/2015 (M.A. No. 531/2015)	M/s. Mughis Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
5.	Original Application No. 186/2015 (M.A. No. 532/2015)	Sunil Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
6.	Original Application No. 187/2015 (M.A. No. 533/2015)	Faik Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
7.	Original Application No. 188/2015 (M.A. No. 534/2015)	Kamal Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
8.	Original Application No. 189/2015 (M.A. No. 535/2015)	Gold Star Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
9.	Original Application No. 190/2015 (M.A. No. 536/2015)	Leeza Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
10.	Original Application No. 191/2015 (M.A. No. 537/2015)	Khatoon Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
11.	Original Application No. 192/2015 (M.A. No. 538/2015)	Globe Leather Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
12.	Original Application No. 193/2015 (M.A. No. 539/2015)	Royal Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
13.	Original Application No. 194/2015 (M.A. No. 540/2015)	Arshi Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
14.	Original Application No. 195/2015 (M.A. No. 541/2015)	Allianz Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----

15.	Original Application No. 196/2015 (M.A. No. 542/2015)	Arafat Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
16.	Original Application No. 197/2015 (M.A. No. 568/2015)	Globe Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
17.	Original Application No. 198/2015 (M.A. No. 543/2015)	A. K. Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
18.	Original Application No. 199/2015 (M.A. No. 544/2015)	S. R. Tannery Vs Uttar Pradesh Pollution Control Board	-----Do-----
19.	Original Application No. 200/2015 (M.A. No. 545/2015)	Heena LeatherExims (Alvi Leather) Vs Uttar Pradesh Pollution Control Board	-----Do-----
20.	Original Application No. 201/2015 (M.A. No. 546/2015)	Shannu Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
21.	Original Application No. 202/2015 (M.A. No. 547/2015)	New Taj Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
22.	Original Application No. 203/2015 (M.A. No. 548/2015)	Roshan & Company Vs Uttar Pradesh Pollution Control Board	-----Do-----
23.	Original Application No. 204/2015 (M.A. No. 549/2015)	N. R. Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
24.	Original Application No. 205/2015 (M.A. No. 550/2015)	Mercury Leather Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
25.	Original Application No. 206/2015 (M.A. No. 551/2015)	M.I. Saddle Works Vs Uttar Pradesh Pollution Control Board	-----Do-----
26.	Original Application No. 207/2015 (M.A. No. 552/2015)	Shaqib Leather Traders (Imtiaz Traders) Vs Uttar Pradesh Pollution Control Board	-----Do-----
27.	Original Application No. 208/2015 (M.A. No. 553/2015)	Shubhan Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
28.	Original Application No. 209/2015 (M.A. No. 554/2015)	Chaudhary Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
29.	Original Application No. 210/2015 (M.A. No. 555/2015)	Tajwar Hussain Ki Tannery (Eurasia Leather Ltd.) Vs Uttar Pradesh Pollution Control Board	-----Do-----
30.	Original Application No. 211/2015 (M.A. No. 556/2015)	Nizam Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
31.	Original Application No. 212/2015 (M.A. No. 557/2015)	Al Saba Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
32.	Original Application No. 213/2015 (M.A. No. 558/2015)	Imco Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
33.	Original Application No. 214/2015 (M.A. No. 559/2015)	Shoeb Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
34.	Original Application No. 215/2015 (M.A. No. 560/2015)	M.A. Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
35.	Original Application No. 216/2015 (M.A. No. 561/2015)	Raza Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
36.	Original Application No. 217/2015 (M.A. No. 562/2015)	N. R. Tanners (Unit-2) Vs Uttar Pradesh Pollution Control Board	-----Do-----

37.	Original Application No. 218/2015 (M.A. No. 563/2015)	Shafiq Split Works Vs Uttar Pradesh Pollution Control Board	-----Do-----
38.	Original Application No. 219/2015 (M.A. No. 564/2015)	Hamraz Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
39.	Original Application No. 220/2015 (M.A. No. 565/2015)	Ahtesham Leather & Leather Product (Naseer Ki Tannery) Vs Uttar Pradesh Pollution Control Board	-----Do-----
40.	Original Application No. 221/2015 (M.A. No. 566/2015)	Sarfaraz Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
41.	Original Application No. 222/2015 (M.A. No. 567/2015)	Insha Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
FOR HEARING			
42.	Original Application No.163/2014 (M.A. No. 556/2014)	Kuldeep Nagar & Anr. Vs Jaiprakash Associates Ltd. & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talware, Advs. for Applicant Mr. Dowan Upadhyay & Mr. Nishant Kr. Advs. for R-1 Mr. Vivek Chib & Mr. Asif Ahmed, Advs. for R-2 Mr. B.V. Niren & Mr. V.V. Verdhan, Advs. for R-3 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-5 Mr. Ravindra Kumar, Adv. for R-6
43.	Original Application No. 58/2013 (M.A No. 898/2013)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant. Mr. Sanjay Dewan, Adv. for R – 1 & 2. Mr. Vivek Kr. Tandon, Adv. for R-3, 5&8 Mr. Rajiv Bansal, Adv. for R -3, DDA. Mr. Azhar Alam, Adv. For R-4. Mr. Vivek K. Tondon, Adv. For R-5 & 8. Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. along with Ms. Manisha, Adv. in M.A No. 16/2014 Mr. B.K. Sood, Adv. in M.A No. 242/2014 & M.A No. 268/2014 Mr. Mohit Arora, Adv. in M.A. No. 898/2013

DATE: 24th July, 2015
TIME: 2.00 PM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	M.A. No. 684/2015 & M.A. No. 735/2015 in O.A. No. 158/2013	Amit Kumar Vs. Union of India	Mr. Devashish Bharuka, Adv. for Applicant Mr. Saurabh Munjal, Adv. for Applicant in Misc. Application No. 735/2015 Mr. Vivek Chib, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Mr. Ravindra Kumar, Adv. for R-6

For order, cause list and other information please visit our website: www.greentribunal.gov.in